

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3145
TO BE ANSWERED ON 16.03.2016**

THEFT IN TRAINS

**3145. SHRI NANDI YELLAIAH:
SHRI PRATHAP SIMHA:
KUMARI SHOBHA KARANDLAJE:
SHRI RAJAN VICHARE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways is aware that theft of passengers' baggage on running trains and platforms have shown a steady increase;**
- (b) if so, the details of the cases reported in this regard during the last three years and the current year;**
- (c) the steps initiated by the Railways to curb this menace;**
- (d) whether there is any proposal to prevent unauthorized persons from entering railway coaches by deploying adequate number of RPF personnel and if so, the details thereof; and**
- (e) the amount of compensation paid to the passengers by the Railways during the above period for theft of baggage?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.3145 BY SHRI NANDI YELLAIAH, SHRI PRATHAP SIMHA, KUMARI SHOBHA KARANDLAJE AND SHRI RAJAN VICHARE TO BE ANSWERED IN LOK SABHA ON 16.03.2016 REGARDING THEFT IN TRAINS

(a) & (b): Yes, Madam. The details of cases of theft of passengers' baggage in running trains and at platforms reported over Indian Railways during the last three years and the current year are as under:

Year	No. of cases of theft of passengers' baggage reported		Total
	In running trains	At Platforms	
2013	9251	4306	13557
2014	11636	5162	16798
2015	15343	6345	21688
2016 (Upto Feb.)	2489	1094	3583

(c) & (d): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). However, Railway Protection Force (RPF) supplements the efforts of the GRP to provide security to passengers by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by Railways for security of passengers and their baggages:-

- 1. On vulnerable and identified routes/ sections, 2300 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. An integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. have been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 3. Security Helpline number 182 is operational over Indian Railways for security related assistance to passengers in distress.**
- 4. Regular drives are conducted against unauthorized passengers entering Railway premises/ trains by RPF under provisions of the Railways Act.**
- 5. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by GRP.**

(e): In terms of Section-100 of the Railways Act, 1989, Railway administration has no statutory responsibility for payment of compensation for the theft, loss or damage of unbooked luggage unless it is proved (in a court of Law) that such theft, loss or damage is due to the negligence or misconduct on the part of the Railway Administration or its employees.
